

| Sl. No. | Name of the State/UT | Total No. of Distt. Covered | Total Number of Blocks | Achievement (Scheme I) | Achievement (Scheme II) | Total No. of Beneficiaries |
|---------|----------------------|-----------------------------|------------------------|------------------------|-------------------------|----------------------------|
| 17.     | Nagaland             | 1                           | 1                      | —                      | —                       | —                          |
| 18.     | Orissa               | 2                           | 24                     | 42464                  | 150                     | 42614                      |
| 19.     | Punjab               | 1                           | 3                      | —                      | —                       | —                          |
| 20.     | Rajasthan            | 6                           | 24                     | 3934                   | —                       | 3934                       |
| 21.     | Sikkim               | 1                           | 1                      | 115                    | 125                     | 240                        |
| 22.     | Tamil Nadu           | 6                           | 33                     | 12321                  | 10920                   | 23241                      |
| 23.     | Tripura              | 1                           | 1                      | —                      | —                       | —                          |
| 24.     | U.P.                 | 20                          | 99                     | —                      | —                       | —                          |
| 25.     | West Bengal          | 4                           | 41                     | 21599                  | 7789                    | 29388                      |
| 26.     | A & N Islands        | 1                           | 1                      | 25                     | 75                      | 100                        |
| 27.     | Chandigarh           | 1                           | 1                      | 41                     | 60                      | 101                        |
| 28.     | D & N Haveli         | 1                           | 1                      | 300                    | 200                     | 500                        |
| 29.     | Daman & Diu          | 1                           | 1                      | 780                    | 500                     | 1280                       |
| 30.     | Delhi                | 1                           | 3                      | 1459                   | 1140                    | 2599                       |
| 31.     | Lakshadweep          | 1                           | 1                      | —                      | —                       | —                          |
| 32.     | Pondicherry          | 1                           | 1                      | 776                    | 398                     | 1174                       |
| TOTAL   |                      | 113                         | 507                    | 277133                 | 70016                   | 390377                     |

Note: Adolescent Girls Scheme is sanctioned on Block basis.

#### Cases against Secretary, CTSA

4236. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the cases of corruption, financial irregularities and misuse of official capacity against the Secretary, Central Tibetan Schools Administration (CTSA);

(b) if so, the details of complaints received against him;

(c) what action has since been taken in this regard;

(d) if not, the reasons therefor; and

(e) by when and what action is proposed to be taken?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) Some anonymous complaints were received against Central Tibetan Schools Administration and its Secretary. Even though complaint was anonymous, comments were obtained from the

Central Tibetan Schools Administration and the case was closed after examining their reply.

A complaint regarding irregular drawal of House Rent Allowance by certain family members of Secretary, Central Tibetan Schools Administration, has been referred to Navodaya Vidyalaya Samiti (The employer of his son) for investigation.

#### Literacy rate in the country

4237. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the literacy rate in the country at present particularly in Rajasthan and Orissa till date;

(b) whether it is a fact that the literacy rate in Rajasthan is lowest in comparison to other States as on 30th June, 1998;

(c) if so, whether Government propose to increase/provide 100% grant to